

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1888/2016

New Delhi, this the 03rd day of June, 2016.

Hon'ble Mr. Shekhar Agarwal, Member (A)

Virender Singh Dabas S/o Sh. Ran Singh,
Age-58,
R/o H.No. 224, Vill & PO: Rani Khera,
Delhi-81.
(Post-Electrician) ... Applicant
(By Advocate : Sh. U. Srivastava)

Versus

1. Union of India through
The Secretary,
Ministry of Environment, Forest & Climate Change,
C.G.O Complex, Lodhi Road, New Delhi.
2. The Director,
National Museum of Natural History,
Janpath , New Delhi.
3. The Administrative Officer,
NMNH, Govt. of India,
M/o Environment, Forest & Climate Change,
Tansen Marg, New Delhi. ... Respondents
(By Advocate : Sh. Hanu Bhaskar)

ORDER (ORAL)

Applicant, who is working as Electrician with the respondents in Delhi is aggrieved by his transfer to Swai Madhopur vide the impugned order dated 16.05.2016. The aforesaid order dated 16.05.2016 also states that the applicant shall stand relieved w.e.f 18.05.2016 (afternoon).

2. Today when this case was taken up, learned counsel for the respondents who has appeared on advance notice, on instructions

from the respondents has stated that the office building in which the applicant along with others was working, has been gutted in a recent fire. Consequently, there is no place left to accommodate the applicant as well as some other similarly placed persons. Therefore the applicant along with others has been temporarily transferred to Swai Madhopur. As soon as the building in Delhi is reconstructed, these persons will be called back.

3. Learned counsel for the applicant however, stated that the applicant has submitted a representation against his transfer on 18.05.2016 and he would be satisfied if directions were given to the respondents to take a decision on his representation and relieve him only in case of rejection of his representation.

4. In view of the limited prayer made by the applicant, I dispose of this OA without going into the merits of this case with a direction to the respondent to decide the representation of the applicant dated 18.05.2016 by means of a reasoned and speaking order and permit him to join thereafter, if need be. No costs.

Order **DASTI**.

(Shekhar Agarwal)

Member (A)

/ns/